

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**COURT-V**  
**(Division Bench)**

**Item No.-102**  
IB-329/ND/2024

**IN THE MATTER OF:**

M/s. Tech Lads India Pvt. Ltd.

**....Applicant**

**Vs.**

M/s. Satnam Global Infraprojects Limited

**.....Respondent**

**SECTION**

U/s 9 IBC

**Order delivered on 02.07.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,**  
**HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Ishwar Mohapatra

For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

This is a petition filed under Section 9 of the IBC, 2016. Heard the submissions made by Ld. Counsel on behalf of Petitioner. Issue notice to the Respondents for filing their reply and appearance. Notice be issued by all means and proof of service be filed. List the matter on **12.08.2024**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**